

DIVISION BENCH
COURT - I

O-203

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/207(KB)2019
IA(I.B.C)/159(KB)2020

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05TH APRIL 2024

IN THE MATTER OF	UNITED BANK OF INDIA VS M/S SARNAMOY PLASTIC SACK MANUFACTURING PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physically)

Mr. Shaunak Mitra, Adv.] For the F.C
Mr. Rahul Parasrampuria, Adv.]

Mr.Rishav Banerjee, Adv.] For the Respondent
Ms. Ranjana Sil, Adv.]

Mr.Pramod Kr. Singh, Liquidator] For Giridhan Projects Pvt Ltd.

Mr. Raja Satyajit Banerjee, Adv.] For Falta Special Economic Zone
Ms.Krishnika Chatterjee, Adv.]

ORDER

1. Ld. Counsel/ Authorized Representative for the parties present.
2. Ld. Arguing Counsel for the Financial Creditor is stated to be out of station in connection with his professional engagement.
3. An adjournment is sought on his behalf, post this matter on **20.05.2024**.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)